

(b) whether it is also a fact that this disease has become very common among the children in the country; and

(c) if so, what steps Government have taken to prevent this disease?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU):

(a) No exhaustive surveys have been undertaken. But a few individual and sporadic studies under the auspices of Indian Council of Medical Research have been carried out on the prevalence of rheumatic and other types of heart diseases. The Indian Council of Medical Research has also initiated a collaborative study on the epidemiology of heart diseases at Bombay, Alleppy, Hyderabad, New Delhi, Agra and Calcutta.

(b) In the absence of any survey, no figures are available.

(c) Ordinary facilities for treatment of the disease exist in all the hospitals and specialised facilities are available in all the major hospitals.

SMALL FARMERS NOT BENEFITED BY COOPERATIVE BANKS

1542. SHRI N. R. CHOUDHURY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Small Farmers are not being benefited by the co-operative banks because of the strict considerations of credit worthiness;

(b) if so, whether Central Government have issued direction to the State Governments to consider actively to give guarantee to the co-operative banks for giving credits to the small farmers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a)

to (c) Short term loans without any limit for production purposes, medium-term loans upto Rs. 3,500 for minor irrigation purposes and purchase of sprayers, medium term loans upto Rs. 2,000 for dairy and poultry can be given by cooperatives, without mortgage of land as security. Cooperative Land Development Banks provide long-term loans on mortgage of land. Development Banks provide long-term loans on mortgage of land. All the banks have been advised to assess the crop production and income generated by the proposed investments and grant loans on that basis rather than on value of security. In the SFDA/MFAL areas, Risk Fund contributions are being provided to co-operatives to encourage them to lend to the weaker sections in a larger measure. Subsidies on capital investment are also being provided under these two Central Sector schemes to reduce the loan burden. The Government of Gujarat had issued general orders guaranteeing the deficit in security for long term loans by Land Development Banks for all Small Farmers and Marginal Farmers in the State. Government of India had commended this to other States for emulation.

दिल्ली में चलने वाली मिनी बसों के किराये

1543. श्री सूरज प्रसाद : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्राइवेट बसों के मालिक जिन्हें दिल्ली में मिनी बसों को चलाने की अनुमति दी गई है वे सरकारी बसों के मुकाबले में दुगना किराया वसूल कर रहे हैं; और

(ख) यदि हाँ, तो क्या सरकार ने प्राइवेट बसों के मालिकों को यह आदेश दिये हैं कि वे उतना ही किराया वसूल करें जितना सरकारी बसों में लिया जाता है, और यदि नहीं, तो उसके क्या कारण हैं?

†[FARE CHARGES BY MINI BUSES
PLYING IN DELHI]

1543. SHRI SURAJ PRASAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the private bus owners who were permitted to ply mini buses in Delhi are charging fair at double the rate in comparison to the Government buses; and

(b) if so, whether the Government have instructed the private bus owners to charge the same fare as is charged in the Government buses, and if not, the reasons therefor?]

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री एम० बी० राणा) : (क) जी, नहीं। प्राइवेट चालकों द्वारा चलाई जा रही मिनी बसों और दिल्ली परिवहन निगम की बसों के किराये में कोई अन्तर नहीं है। इनमें वे पाच बसें शामिल नहीं हैं जो कि 1968 से उक्त निगम द्वारा दिल्ली के अंदर-अंदर चलाई जा रही है और जिनका किराया अनुसूची तयक है। राज्य परिवहन प्राधिकारी, दिल्ली द्वारा शहर के बाहर मिनी बस का 7 किलोमीटर तक निर्धारित न्यूनतम किराया 35 पैसे है और उसके बाद प्रत्येक अतिरिक्त किलोमीटर के लिए 5 पैसे हैं, और अधिकतम किराया एक रुपया है। शहर के अंदर चल रही दिल्ली परिवहन निगम की बसों के बारे में 3 किलोमीटर की दूरी तक अनुमोदित न्यूनतम किराया 20 पैसे है और उसके बाद प्रत्येक अतिरिक्त किलोमीटर के लिए 5 पैसे हैं, अधिकतम किराया 50 पैसे है।

(ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): (a) No, Sir. There is no difference in the fares of mini buses run by private operators and those run by the Delhi Transport Corporation, except in respect of five such buses being operated

†[] English translation.

by the said Corporation inside the walled city of Delhi since 1968, for which the fare schedule is different. The minimum fare for a mini bus outside the walled city as fixed by the State Transport Authority, Delhi, is 35 paise upto a distance of 7 kms. and, for every additional km. thereafter, the charge is 5 paise; the maximum fare is Re. 1/- In respect of the D.T.C. mini buses operating inside the walled city, the approved fare structure is a minimum of 20 paise upto a distance of 3 kms. and, for every additional km. thereafter, 5 paise. The maximum fare is 50 paise.

(b) Does not arise.]

DEVELOPMENT OF WRAPPER
TOBACCO

1544. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government scheme on the development of wrapper tobacco cultivation has been taken up in West Bengal; and

(b) if so, the result of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE): (a) and (b) A Centrally Sponsored Scheme for demonstration of Wrapper Tobacco cultivation in West Bengal has been taken up since 1970-71. The results so far obtained indicate that the quality of tobacco grown under the Scheme is satisfactory for exports.

STUDENTS BEHAVIOUR

1545. SHRI K. P. SINGH DEO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether any study has been made regarding the students' behaviour recently;

(b) whether any leadership laboratory was conducted at Mount Abu recently for this purpose; and